Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 Name of the Corporate Debtor: Nicco Corporation Limited Date of Commencement of Liquidation: 17-10-2017; List of Stakeholders as on Date: 27-03-2020; Name of IP: Mr. Vinod Kumar Kothari; Last 5 digitof registration number: 10033									
	No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification		
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		64536694		64536694				NA
3	Secured financial creditors	9	4115196000	9	3889218000				Annexure 3
4	Unsecured financial creditors	5	67054600	5	52047000		15007600		Annexure 4
5	Operational creditors (Workmen)	516	86922700	516	86922700				Annexure 5
6	Operational creditors (Employees)	381	72728523	381	56606677				<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	6351400000	2	6615398		0	56900000	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	67	302194641	43	77361254				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
	Total		11060033158	956	4233307723	0	15007600	56900000	